1 Oral Answers

RAJYA SABHA

Monday, the 27th July. 1998/5 Shravaim 1920 (Saka)

The House met at eleven of the clock, Mr. •man in the Chair.

RE CHAIRMAN: Question No. 561.

RI NILOTPAL BASU: Sir, I have given je for suspension of Question Hour on ross violation of the citizenship rights of iian citizens under the plea that they are adeshi infiltrators. This is a gross in committed by the Mumbai police.

CHAIRMAN: Let me tell you. Please our seat. I am standing on my legs. Int*ruptions)* Please sit down.

श्री रामदास अग्रवाल: बंगाल के रहने वालों में आपको करना पड़ेगा...(व्यवधान)

'Both of you had met me in the Chamber I had agreed to give a Call-Attention the iy after tomorrow on this issue. The Question ' lOur cannot be suspended. It is the Members' ight. So, the day after tomorrow we will have Call-Attention on this issue. This is what had ; sen decided.

SHRI NILOTPAL BASU: I agree with what you have said, but the problem is that the j.eople are being driven out of Mumbai as \blacksquare atle. (*Interruptions*).

MR. CHAIRMAN: Question No. 561.

श्री सभापतिः आप बैठ जाइएप्रो. विजय कुमार मल्होत्राः बंगलादेशियों को निकालने की बात...(व्यवधान) सभापति महोदय, ढाई करोड़ बंगलादेशी हैं हमारे देश में...(व्यवधान) इनको हिन्दुस्तान में अपने वोटों के लिए...(व्यवधान)

श्री मोहम्मद सलीम: शर्म आनी चाहिए इन लोगों को ...(व्यवधान) हमारे दस्तुर के मुताबिक वे किसी भी जगह जा सकते हें...(व्यवधान)

{شری محمدسلیم:شرم آنی چاہئے ان کو---"مداخلت"--- ہمارے دستور کے مطابق وہ كسى بهي جدَّ جاسكتے ہيں---"مداخلت"---}

t[] Transliteration in Arabic Script

SHRI MD. SALIM: They are sending them like cattle. (*Interruptions*)

MR. CHAIRMAN: Nothing will go on record.

SHRI MD. SALIM:*

PROF. VIJAY KUMAR MALHOTRA:*

ORAL ANSWERS TO QUESTIONS कच्छ क्षेत्र को जनजातीय क्षेत्र घोषित किया जाना

*561. श्री गोबिन्द राम मिरी: क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार से गुजरात के कच्छ क्षेत्र को जनजातीय क्षेत्र घोषित करने का अनुरोध किया गया है:

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या सरकार ने इस अनुरोध पर कोई कार्यवाही की है: और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

सामाजिक न्याय और अधिकारिता मंत्रालय की राज्य मंत्री (श्रीमती मेनका गांधी): (क) जी, नहीं।

(ख) से (घ) प्रश्न नहीं उठता।

SHRI GOVINDRAM MIRI: Mr. Chairman, Sir, may I know from the hon. Minister the criteria to declare any region as a tribal area? 1 would like to know from the hon. Minister whether the Kutch region in Gujarat fulfils that criteria.

SHRIMATI MANEKA GANDHI: Mr. Chairman, Sir, in an area if the total population of tribals is more than 50 per cent, then, that area will be declared as an integrated tribal development project area. Kutch has only 6.94 per cent as the tribal component.

SHRI GOVINDRAM MIRI: Mr. Chairman, Sir, according to my knowledge in the last fifty years, Kutch district had experienced Thirty two serious famines. As we all know, recently, this area was affected by a devastating cyclone. Considering the deplorable conditions of the inhabitants of that area, I would like to know what steps are being taken by the Government to restore normalcy. I would like to know from the hon. Minister whether the Government will come out with any economic package for that area as has been done in the case of the North-Eastern Region.

*Not recorded.

3 Oral Answers

SHRIMATI MANEKA GANDHI; Mr. Chairman, Sir, tlie hon. Member's question does not pertain to the main question. It is a straight question. Regarding offering of package, it is for the State Government to ask us for package.

श्री अनन्तराय देवशंकर दूवेः सभापति महोदय, मंत्री महोदय ने जो जवाब दिया है सही बात है कि शायद कुछ परसेंटेज ट्राईबल की कम होगी। लेकिन मैं यह जानना चाहता हं कि सरकार द्वारा हण्डेड मोस्ट पअरेस्ट डिस्ट्रिक्ट के लिए डा.ई.एस. शर्मा कमेटी गठित की गई थी और उस कमेटी ने अपनी रिपोर्ट 1997 में दे दी थी। उससे पहले भी प्लानिंग कमीशन ने कछ स्टडी ग्रुप बनाए थे। एक पाण्डे कमेटी गठित हुई थी, एक वान्च कमेटी गठित हुई थी, लेकिन वह पुरानी बातें हैं। लेकिन लेटेस्ट शर्मा कमेटी ने जो क्राइटेरिया बनाया है बैकवार्ड और पुअरेस्ट हण्ड्रेड डिस्ट्रिक्ट के लिए, तो क्या वह रिपोर्ट सरकार के ध्यान में आई है और सरकार ने वह परी रिपोर्ट स्वीकार की है और अगर की है तो उसमें जो बैकवार्ड और टाईबल एरिया के लिए जो क्राईटेरिया दिया गया है उसमें कच्छ डिस्ट्रिक्ट का समावेश होता है या नहीं?

SHRIMATI MANEKA GANDHI: Mr. Chairman, Sir, this report has not come before this Ministry at ail. It has come to the Planning Commission. It concerns the Planning Commission. Regarding poverty level of Kutch area, it is quite true that it is a backward area and an extraordinary poor area. We will be happy to help the Gujarat Government for development of Kutch region, in any way, the Member suggests. If he and other Members from Kutch can come and meet me either separately or meet us and tell us how we can help them, we will be happy to do that.

DR. L.M. SINGHVI: Mr Chairman, Sir, there is a general feeling that there is a great underdevelopment in the Kutch region as nothing much has been done. I would like to know what is being done generally for the Kutch region, more particularly for the tribal people in the Kutch region of Gujarat.

SHRIMATI MANEKA GANDHI: Mr. Chairman, Sir, there is nothing in particular being done for the Kutch region. There are schemes available for the NGOs. Now, if NGO wants to take up rehabilitation of a particular tribe, we will help them. In the beginning, it did not fall under this scheme. But now. we have included it as a part of our package. Any NGO is welcome. If the State Government applies for schools, for voluntary centres, for rehabilitation, for training, for hostels, for giving our grants, we have all the mechanism. It really depends on the ability of the Government to ask for them.

डा. (श्रीमती) उर्मिलाबेन चिमनभाई पटेल: सर, कच्छ ऐसा एरिया है जिसमें दिन-प्रतिदिन बस्ती कम हो रही है। उनके बच्चे जो मनिआर्डर भेज रहे हैं उसके ऊपर ही यहां के लोग जी रहे हैं। क्या मंत्री जी, इसके बारे में सोचेंगे कि इस एरिया को बैकवार्ड डिकलेयर करें और यहां के लोगों के लिए कोई उद्योग मिल पाए, होम इण्डस्ट्री मिल पाए तथा महिलाओं को घर में बैठकर ही कुछ काम करने को मिले। न वहां खेती है, न उद्योग है, न रोजगार है। तो क्या मंत्री जी, उस एरिया को बैकवार्ड डिक्लेयर करेंगे और इस मनिआर्डर इकोनॉमी से इस एरिया को बचाएंगे और जो वहां कम होती हुई पौपुलेशन है वह वहां पर सही तरीके से जी सके, ऐसी कोई सुविधा उपल्बध कराएंगे?

SMT MANEKA GANDHI: There is no proposal to declare any area backward, more than the ones that have been declared already. However, I fail to see how just declaring an area backward will immediately make a gallop forward in development. If Kutch is backwardof course, it is—it needs slightly more infrastructure, it needs water firstly. If we can help it in any form, and if it comes under the mandate of this Ministry, we <u>\y6uld</u> be happy to provide you funds and schemes which you can implement.

MR. CHAIRMAN: Next Question. Question No, 562.

CIL as a Unitary Organisation

*562. SHRI JIBON ROY: Will the Minister of COAL be'pleased to state:

(a) whether five trade unions in coal industry have demanded that Coal India Limited should be formed as a iinitary organisation on the pattern of SAIL;

(b) if so, whether Government have considered the. proposal; and

(c) what is the decision of Government in the matter?